

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3361
TO BE ANSWERED ON 06.12.2016

Killing of Tigers

3361. SHRI KAMAL NATH:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has sought reports from the State Government of Madhya Pradesh regarding the exact number of tigers killed/died in various tiger reserves in Madhya Pradesh during the last two years; and
- (b) if so, the details in this regard, year-wise;
- (c) whether the poachers involved in killings of the tigers in various tiger reserves in Madhya Pradesh have been arrested; and
- (d) if so, the details in this regard;
- (e) whether the deaths of tigers declared as natural deaths by the forest officials have been probed; and
- (f) if so, the details and outcome in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) & (b) Yes Sir. Reports relating to each tiger death from the entire country, *inter alia*, including the State of Madhya Pradesh is sought every year as per advisories / standard operating procedures issued by the National Tiger Conservation Authority in this regard. The year-wise details of tiger mortality, for the last two years in respect of Madhya Pradesh are at **Annexure-I**.
- (c) & (d) As reported by State of Madhya Pradesh, 46 culprits have been apprehended in crimes related to tiger poaching during the last two years and are undergoing trial in different courts.
- (e) & (f) The National Tiger Conservation Authority has issued an advisory that all tiger deaths will be treated as poaching unless and until proved otherwise. Therefore, all the tiger mortality cases are examined by States for ascertaining cause of death through forensic, toxicological, ballistic (if required), pathological examinations besides conducting post-mortem by a team of veterinarians in the presence of representatives of the National Tiger Conservation Authority, Chief Wildlife Warden and local body.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3361 ON KILLING OF TIGERS DUE FOR REPLY ON 06.12.2016

Year-wise details of tiger mortality, for the last two years in respect of Madhya Pradesh

Sl. No.	State	2014			2015		
		Cases under scrutiny	Poaching including seizure	Natural and other causes	Cases under scrutiny	Poaching including seizure	Natural and other causes
1.	Madhya Pradesh	1	3	12	3	1	9
